GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1095 TO BE ANSWERED ON: 22.07.2022

Demand of Fertilizers

1095: DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- the projected demand and domestic production of fertilizers in the country during the period of 2022-23;
- (b) the details of quantum of fertilizers being produced in the country at present; and
- (c) the steps taken by the Government to ensure availability of sufficient quantity of fertilizer for its timely and sufficient supply to the farmers?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS (SHRI BHAGWANTH KHUBA)

(a): The details of requirement of fertilizer (during the ongoing Kharif Season 2022) as assessed by Department of Agriculture & Farmers Welfare (DA&FW) in consultation with the State Government is annexed at **Annexure-A**. The demand of fertilizer for Rabi 2022-23 season has not been assessed yet. The projected domestic production of fertilizer in the country is as follows:

Figures: In LMT

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YEAR	Urea	DAP	Complex
2022-23	317.00	45.08	97.35
2022-20	- 111		

(b): The actual production of fertilizer during the ongoing Kharif 2022 season is as follows:

Figures: In LMT

YEAR	Urea	DAP	Complex
2022-23 (upto June 2022)	66.6	10.98	19.293

(c): The following steps are taken by the Government every season to ensure adequate and timely availability of fertilizers to the farmers: -

- (i) Before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DA&FW projects month-wise requirement of fertilizers.
- (ii) On the basis of month-wise & State-wise projection given by DA&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- (iii) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes.
- (v) Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Cooperation and Farmers Welfare (DA&FW) and Department of Fertilizers (DoF) with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- (vi) The gap between demand (requirement) and production in case of urea, is met through timely imports. In case of P&K fertilizers, the imports come under Open & General license and fertilizer companies import these fertilizers based on their commercial judgments.

		ANNEXURE- A			
F	FERTILIZER REQUIREMENT FOR KHARIF 2022				
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s.NO.	PRODUCT GROUP	REQUIREMENT			
1	UREA	179.01			
2	DAP	58.82			
3	МОР	19.82			
4	NPKS	63.72			

